

Central Administrative Tribunal
Principal Bench

O.A. No. 600/2002

19

New Delhi this the 20th day of February, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Kaushalanand Nautiyal

2. Hariram

3. Bhim Singh

4. O.P. Verma

(All working in CRRI as
Staff drivers, New Delhi)

(By Advocate: Mrs. Prasanthi Prasad)

-Applicants

Versus

1. The Director
CRRI,
New Delhi.

2. The Director,
CSIR
New Delhi.

(By Advocate: Shri V.K. Rao)

-Respondents

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

With the agreement of both the counsel, the OA
is being disposed of in the following terms:-

Applicants are allowed to be reverted to the
post of non-technical staff so as to avail of the
benefit of ACP with isolated post promotion in
accordance with the rules and applicants shall also be
given the benefits taken by them in the technical
cadre. Applicants also agree that they will not again
claim to be inducted in the technical cadre.

Observations

With the above ~~directions~~, OA stands disposed
of. No costs.

Kuldeep
(Kuldeep Singh)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Member (A)